



A

FORM NO. - 4

See Rule (12)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH

ORDER SHEET

Original Application No. 262 of 2004
Applicant (s) S. App. Read. Respondent (s) Union of India
Advocate for Applicant (s) M. J. Kengroo Advocate for Respondent(s)
S. R. Mishra
M. K. Biswal

NOTES OF THE REGISTRY	ORDERS OF THE TRIBUNAL
<p>J.P.O. of this date, for Registration on memo.</p> <p><u>Register</u></p> <p>There is no proper for intimation relief & no money has been shown.</p> <p>list Register & list the matter before regular days & after in vacation.</p> <p>Done - 876/04</p>	<p>REGISTER</p> <p>Done - 876/04</p> <p>08.07.2004</p> <p>None appeared for the applicant when called. In view of this, the O.A. is disposed of for not being pressed.</p> <p>Send copy to Appellants vice-chairman member (J)</p>